

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3092  
ANSWERED ON:07.12.2001  
MODERNISATION OF INTELLECTUAL PROPERTY ADMINISTRATION  
GANGASANDRA SIDDAPPA BASAVARAJ

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether a massive project to modernise intellectual property administration in India involving patents, designs, trademarks and geographical indications is under implementation;
- (b) if so, whether there is a need to deliberate on demystifying intellectual property through public outreach programmes and establishing sustainable institutions and modernising intellectual property systems using IT;
- (c) whether any final decision in this regard has been taken; and
- (d) if so, the extent to which the modernization of intellectual property administration has been implemented?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH)

(a) to (c) : Yes, Sir. The modernisation initiatives are inclusive of components relating to utilization of information technology both for automation of operations and development of awareness and outreach programmes. In this direction, several awareness programmes have already been organised, a website of the office launched, booklets/pamphlets on patents, designs and trademarks prepared and released. In order to sustain these initiatives, appropriate budget provisions have also been made.

(d) : Modernized Patent Offices at Delhi and Chennai have already been made operational and the work is in progress in Kolkata and Mumbai. A modernised Design Office is expected to be made operational shortly. Strengthening of infrastructure of the Trademarks Registry is also presently under implementation. A fully modernized Geographical Indications Registry has already been set up at Chennai.